

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1332

ANSWERED ON:29.11.2011

ISSUANCE OF UNIQUE IDENTITY CARDS .

Dhanaplan Shri K. P.;Gaddigoudar Shri P.C.;Pathak Shri Harin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken steps to issue Multi-purpose National Identity Card/AADHAR (Unique Identity Card) to all the citizens of the country;
- (b) if so, the details thereof and the response of the State Governments and the general public in this regard;
- (c) whether the Government proposes to make the UID card mandatory for issuance of all types of Government licences, passports, driving licence, ration cards, pan cards, CGHS cards, Government identity cards etc.;
- (d) if so, the details thereof and the time by which such cards are likely to be provided to all the citizens of the country alongwith the number of centres functioning for issuance of the cards within the prescribed time limit; and
- (e) the steps taken by the Government for successful and foolproof issuance of the cards and to prevent their misuse?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): The Government has decided to create a National Population Register(NPR) by collecting information on specific characteristics of all usual residents in the country. The NPR would also have photographs, 10 finger prints and 2 IRIS prints of all usual residents who are of age 5 years and above.

The mandate of UIDAI, an attached office under Planning Commission, is to issue unique identification numbers (Aadhaar) to all residents of India and not a card. The UIDAI is generating Aadhaar numbers and communicating it to the residents through a letter. The enrolment of residents for Aadhaar number is voluntary.

(d): Financial proposals for issuance of RIC under the NPR are under the consideration of Expenditure Finance Committee (EFC),

(e): The scheme has not yet been approved.